

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 519
ANSWERED ON 07/02/2025

**ALLOCATION AND UTILIZATION OF FUNDS TO DEPARTMENT OF
AGRICULTURAL AND FARMERS WELFARE**

519. SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details regarding allocation of funds to the Department of Agriculture and Farmers Welfare as percentage of total central plan since 2021-22 and its utilisation, year-wise;
- (b) the details regarding allocation of funds under Scheduled Castes Sub Plan (SCSP) and Tribal Sub Plan (TSP) since 2021-22 both at Budget Estimate (BE) and Revised Estimate (RE) stage and its utilisation;
- (c) whether Government has any plans to revise the terms and conditions for better utilisation of funds to ensure effective implementation of SCSP and TSP; and
- (d) if so, the details thereof, if not, the reason therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) & (b): Agriculture is a state subject. However, Government of India is implementing a comprehensive range of central sector as well as centrally sponsored schemes and programmes for the welfare of farmers in the country. These schemes encompass entire spectrum of agriculture including credit, insurance, income support, infrastructure, crops including horticulture, seeds, mechanization, marketing, organic and natural farming, farmer collectives, irrigation, extension, procurement of crops from farmers at minimum support prices, digital agriculture etc. The details of allocation of funds to the Department of Agriculture and Farmers Welfare (DA&FW) as percentage of total central plan since 2021-22 and its utilisation and also the details regarding allocation of funds under Scheduled Castes Sub Plan (SCSP) and Tribal Sub Plan (TSP) year-wise since 2021-22 and its utilization is given in the table below:

(A) Budget of DA&FW as Percentage of total Budget Outlay

(Rs. in crore)

Year	Total Budget Outlay Govt. of India	DA&FW (BE)	Percent share
2021-2022	3483235.63	123017.57	3.53
2022-2023	3944908.67	124000.00	3.14
2023-2024	4503097.45	115531.79	2.57
2024-2025	4820512.00	122528.77	2.54

(B) Department of Agriculture & Farmers Welfare					
(Rs. in crore)					
Year	BE	RE	Actual	Utilisation %age of B.E.	Utilisation %age of R.E.
2021-2022	123017.57	118294.24	114840.43	93.35	97.08
2022-2023	124000.00	110254.53	101572.54	81.91	92.13
2023-2024	115531.79	116788.96	110283.64	95.46	94.43
2024-2025(P)	122528.77	131195.21*	78289.43*	63.89	59.67
(C) Department of Agriculture & Farmers welfare under Tribal Sub Plan (TSP)					
2021-2022	10528.73	10089.35	10073.2	95.67	99.84
2022-2023	10606.04	9408.93	8516.44	80.30	90.51
2023-2024	9811.05	9992.6	9258.65	94.37	92.66
2024-2025(P)	10718.04	11172.27*	5640.16*	52.62	50.48
(D) Department of Agriculture & Farmers welfare under Scheduled Castes Sub Plan (SCSP)					
2021-2022	20322.89	19474.79	12790.24	62.94	65.68
2022-2023	20472.12	18165.61	11110.40	54.27	61.16
2023-2024	18894.60	19501.60	12369.95	65.47	63.43
2024-2025(P)	20122.90	21551.10*	7106.79*	35.32	32.98

*Provisional as on 26-01-2025

Agricultural sector also gets support from the following allied ministries where farmers are majority beneficiaries :-

1. Ministry of Fertilizer
2. Ministry of Cooperation
3. Ministry of Animal Husbandry & Dairying
4. Ministry of Food Processing
5. Department of Fisheries

(c) & (d): Out of total budget, allocation of 16.6 percent and 8.6 percent for Scheduled Castes Sub Plan (SCSP) and Tribal Sub Plan (TSP) are earmarked in line with the existing guidelines and the Ministry ensures that funds earmarked under these heads are utilized effectively. Department of Agriculture & Farmers Welfare, ministry of Agriculture has utilized 84.99 percentage of budget (R.E) since 2020-21 to 2024-25. In case of Tribal Sub Plan (TSP) and Scheduled Castes Sub Plan (SCSP) during this period 82.36 percentage and 55.22 percentage of budget has been utilized respectively.

Union Cabinet has approved PM JanJatiya Unnat Gram Abhiyan (PMJUGA) renamed as Dharti Aaba Jan Jatiya Gram Uttkarsh Abhiyan (DAJGUA) on 18.09.2024. Ministry of Tribal Affairs is nodal Agency. DA&FW has been entrusted with improving the socio-economic condition of tribal communities by adopting saturation coverage for tribal families in tribal-majority villages and aspiration districts which will benefit 2 lakh FRA (Forest Rights Act) Patta holders through convergence of its schemes with an outlay of Rs 2500 Cr (Rs 500cr x 5 yrs) over the period of 5 years. DA&FW has made changes in guidelines of its schemes to allign with objective of inclusive growth of FRA Patta holders. DA&FW under its various schemes have significantly contributed in initial stage of this Abhiyaan for FRA Paata holders.
